GOVERNMENT OF INDIA MINISTRY OF HOME AFFAIRS

LOK SABHA UNSTARRED QUESTION NO. 384

TO BE ANSWERED ON THE 4TH FEBRUARY, 2020/ MAGHA 15, 1941 (SAKA)

ONLINE FRAUD

384. SHRI ANUBHAV MOHANTY: SHRIMATI POONAM MAHAJAN:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether it is a fact that the more the Government is pushing people towards non-cash transactions like net banking and use of ATMs etc., net fraud is also on the increase;
- (b) if so, the number of net and online fraud cases reported to the cyber crime department during the past three years ending 31/12/2019 and the number of such cases which have been solved;
- (c) whether the Government is planning to come up with better and foolproof methods of net banking and other devises in order to protect the users of net banking facilities; and
- (d) the steps taken by the Government to prevent people from becoming victims of online fraud?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI G. KISHAN REDDY)

(a) to (d): With the rapid increase in use of cyber space, number of cyber crimes including online frauds are also increasing. As per data maintained by National Crime Records Bureau, 3466 and 3353 cases of online frauds were registered in 2017 and 2018, respectively. Data pertaining to the

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year 2019 is not available. NCRB started to collect data separately about Online Banking Frauds since 2017.

In order to prevent online frauds and protect users, Ministry of Home

Affairs has taken several steps that inter-alia include;

- An Inter-Ministerial Committee has been constituted on Phone Fraud i) (IMCPF) having members of stakeholder organizations, namely Ministry of **Electronics** & Information Technology (MeitY), **Department** of Financial Services. **Department** of Telecommunication, Reserve Bank of India and Law Enforcement Agencies. FCORD-FICN Coordination Agency has been designated as Central Nodal Agency for this purpose and ADGP/IGP Crime in each State/UT is the State Nodal Officer.
- ii) An advisory dated 12th February 2018 was issued on "steps to check phone frauds" to all State Governments/UT Administrations, which is available at www.mha.gov.in.
- iii) Reserve Bank of India has issued several circulars/ guidelines related to security and risk mitigation measures for securing electronic / digital payment transactions.
- iv) Steps have been taken to spread awareness about cyber crimes, issue of alerts/advisories, capacity building/training of law enforcement personnel/prosecutors/judicial officers, improving cyber

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forensics facilities etc. in association with police departments in different States/UTs.

v) The Central Government has also launched the National Cyber Crime Reporting Portal, www.cybercrime.gov.in to enable complainants to report complaints pertaining to all types of cyber crimes, including net and online frauds.
